

02-11-1995

Hon'ble Mr. V.K. Seth - A.M.

Hon'ble Mr. D.C. Varma - J.M.

None for the applicant.

Sri Anoop Kumar-- learned counsel for respondents no. 3 and 4.

Record shows that R.A. has not been filed despite ample opportunity and also nobody has put in appearance on behalf of the applicant on 8-8-1995. Today also nobody has appeared on behalf of the applicant and also there is no request on his behalf for adjournment.

In view of the above the O.A. is dismissed for default of the applicant.

K.N.

J.M.

A.M.

*On  
order prepared  
& sent to  
Court  
02-11-1995*